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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

O.A. No. 864 of 2006

Jabalpur, this the 18th day of December, 2006

Hon'ble Shri A.K. Gaur, Judicial Member

Anil Barjatiya, son of
Late Deepchandji Barjatiya,
Aged about 50 years, at present
Working as Communication
Account Officer (Misc.) in the
Office of Controller of Communication
Accounts, MP Telecom, Second Floor,
BSNL Bhawan, Hoshangabad Road,
Bhopal Circle, Bhopal.

Applicant

(By Advocate – Shri K.N. Pethia)

V E R S U S

1. Union of India, through its
Secretary, Ministry of Telecom,
Sanchar Bhawan, New Delhi.
2. Member (Finance), Sanchar
Bhawan, New Delhi.
3. Assistant Director General
(SEA-II), Ministry of
Communications & IT,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi.
4. Controller of Communication
of Accounts, M.P. Telecom Circle,
Second Floor, BSNL Bhawan,
Hoshangabad Road,
Bhopal (MP).

Respondents

(By Advocate – Shri A.P. Khare)

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O R D E R (Oral)

Heard the learned counsel for the applicant and Shri A.P. Khare, Additional Central Government Standing counsel appearing for the respondents.

2. The applicant was repatriated to the Department of Telecommunication. Thereafter, he had submitted a representation for convening a review DPC for considering his case for promotion to the post of Accounts Officer. The said representation has been turned down. Further the applicant has preferred an appeal and the same has not yet been decided. It has been contended on behalf of the applicant that his grievance would be redressed if the competent authority is directed to consider and dispose of the said appeal of the applicant within a specified period of time. Accordingly, I direct the respondent No. 3 to consider and decide the appeal of the applicant by a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order. The contents of this OA may also be treated as part of the appeal of the applicant. Be it noted that I have not expressed any opinion on the merits of the case.

3. In view of the aforesaid the Original Application is disposed of.

A.K. Gaur
(A.K. Gaur)
Judicial Member

“SA”

पृष्ठांकन सं. ओ/न्या..... जबलपुर, दि.....
प्रतिशिरणि अध्ये दिन:—
(1) राजिय, जग राजिया एवं एवोरियाज, जबलपुर
(2) अमेया एवं विकास, जबलपुर
(3) प्रसादी एवं विकास, जबलपुर
(4) बोयपाल, कोटपाल, जबलपुर एवं उनके कार्यालय
सूचना एवं आवश्यक च.प.क.सी.सेवा
K.N. Petti & A.P.K.
A.P.Khare A2208

उप रजिस्ट्रार

21/12/06